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SLP(C)No. 20494-20495 OF 2000  
ITEM No.1A (For Judgment)

COURT No.11

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos. /2001@@  
AAAAAAAAAAAAAAAAAAAAAAAAAAAAAAAA  
(@ SLP (C) NOS.20494-20495 OF 2000)@  
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M/s. Live Oak Resort P. Ltd. & Anr.

Appellant(s)

VERSUS

Panchgani Hill St. Municipal Council & Anr.

Respondent (s)

(HEARD BY HON'BLE MISRA AND BANERJEE, JJ.) @@  
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Date : 31/08/2001 This matter was called on for pronouncement of Judgment.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For petitioner(s) Mr. Kailash Vasudav, Sr. Adv.  
Mrs. V.D. Khanna, Adv.

For respondent(s) Ms. Indu Malhotra, Adv.,  
Mr. Vishwajit Singh, Adv.,  
Mr. S.V. Deshpande, Adv.

The Court made the following @@  
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O R D E R@@  
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Hon'ble Mr. Justice U.C. Banerjee pronounced the judgment  
of the Court granting leave and allowing the civil appeal. No  
order as to costs.

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(R.K. Dhawan)  
Court Master

(D.D. Jindal)  
Assistant Registrar

(Signed Judgment is placed on the file)  
Reportable.